

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 187/9/HDB/2017
NAME OF THE COMPANY	Sujana Universal Industries Ltd
NAME OF THE PETITIONER(S)	Minera Steel & Powers Pvt
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Ajay Reddy	Advocate	9848832383	
M. V. Prateep Kumar	Advocate	9701215387	

ORDER

Learned Counsel for Operational Creditor is present. Learned Counsel for the Corporate Debtor is also present.

The matter is listed today finally for filing objections.

Corporate Debtor again requested time for filing objections.

However Corporate Debtor failed to file objections though sufficient time is granted.

Therefore further time cannot be granted and the Tribunal treats that Corporate Debtor has no objections.

List the matter on 08.05.2018.


Member(Judl)